

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:2082

ANSWERED ON:29.07.2016

Indian Investment Abroad

Bharathi Mohan Shri R.K.;Rao Shri Konakalla Narayana

Will the Minister of FINANCE be pleased to state:

- (a) The details of investment made by the Government and Indian companies abroad during each of the last three years, country-wise;
- (b) Whether the Government keep a tab on the source of fund of the companies investing abroad, if so, the details thereof; and
- (c) The action taken or proposed to be taken by the Government in the matter?

Answer

MINISTER OF STATE IN THE MINISTRY OF FINANCE

(a) The details of the Overseas Direct Investment by Indian Companies abroad are annexed.

(b) & (c) The method of funding for Overseas Direct Investment are regulated under Foreign Exchange Management Act (FEMA), 1999 and the methodology is prescribed under Regulation 6(3) of FEMA Notification No. 120 /RB-2004 dated July 7, 2004 as amended from time to time.